

**POLICE FIRING ON WORKERS OF
JAMBAD KAJORA COLLIERY**

***358. SHRI KALYAN ROY :**
SHRI BHUPESH GUPTA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Police opened fire on workers of the Selected Jambad Kajora colliery in Durgapur zone on 1st August, 1970, leading to the death of two workers;

(b) whether representations have been received by Government regarding severe police beating of the arrested workers of the S.K. Jambad Colliery in police custody at Andal Thana and looting of workers' quarters by managements' men in presence of Police in September, 1970;

(c) whether the Agent of the S.K. Jambad Colliery against whom a F.I.R. was made has been arrested, if not, the reasons therefor; and

(d) what action Government propose to take against the officers who were responsible for assaulting workers in police custody (in Ardal thana) and restraint the police from oppressing the workers ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) According to information available a demonstration in violation of prohibitory orders, was organized at the Selected Jambad Kajora Colliery on 1st August, 1970, to protest against the lay-off of some miners. The demonstrators, armed with lethal weapons, attacked the police party on duty. The Sub-Inspector of Police on duty was severely injured and some constables also received injuries. The demonstrators are also stated to have stormed the premises occupied by the police party. The police opened fire resulting in the death of two persons.

(b) and (d) Representations were received from Shri Kalyan Roy and others and their complaints are being inquired into by the State Government.

(c) The Agent surrendered in Court before he could be arrested by the police.

PROBLEM OF UNEMPLOYED ENGINEERS

***359. SHRI K. L. N. PRASAD :** Will the Minister of HOME AFFAIRS be pleased to state

(a) whether Government propose to tackle the problem created by the growing number of unemployed engineers;

(b) if so, what are the details thereof; and

(c) by when the proposal is likely to take effect ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) to (c) In May, 1968, Government initiated several measures to augment employment opportunities for engineers. A list of these measures was placed on the table of the House in answer to starred question No. 61 on 24-7-68. The Central Ministries and State Governments have been implementing these measures since 1968.

**INFLUENCE OF FOREIGN MONEY ON
NEWS AGENCIES AND NEWS-
PAPERS**

***360. SHRI CHITTA BASU :**
SHRI BANKA BEHARY DAS :

Will the Minister of HOME AFFAIRS be pleased to refer to reply to the Starred Question No. 183 given in the Rajya Sabha on 4th August, 1970 and state;

(a) whether Government have since completed the examination of the report of the C.B.I. with regard to the influence of foreign money on News Agencies and Newspapers;

(b) if so, the decision arrived at in the matter; and

(c) the actions taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) to (c) The report of the Intelligence Bureau is being examined. However, in regard to the role of foreign money in general, Government propose to bring forward a comprehensive legislation to impose suitable restrictions on the receipt of funds from foreign sources, other than in the course of ordinary business transactions. Government will consult leaders of the opposition on the principles of such a legislation.

**अवध के नवाब, टीपू सुल्तान और मुगल
शासकों के उत्तराधिकारियों
को पेंशन**

***361. श्री सुन्दर सिंह भंडारी :**

श्री प्रेम मनोहर :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि

(क) अवध के नवाब, टीपू सुल्तान और मुगल शासकों के उन जीवित उत्तराधिकारियों